

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

(7)

OA./TA/MP No. OA-553/99

Bagwan Dass

Versus UD

Date of Order

Orders

27/2/2001

Counsel for applicant..... None Present
 Counsel for respondent..... Mr. Sita Ram Samols Counsel
 Adjourned on request of For Mr. T. P. Sharma
 Counsel for applicant/
 Counsel for respondent,
 Put on 21/3/2001 for
 Admission, Disposal/Hearing. Achindran

Na
By Order
Court Officer

21.3.2001

Mr. A.P. Parcek, Counsel for the applicant.
None for the respondents.

The learned Counsel for the applicant
 submits that he seeks disposal of this OA
 as not pressed. In view of the submissions
 made before us, this OA is disposed of,
 as not pressed.

A.P. NAGRATH
ADMINISTRATIVE MEMBER

S. K. Agarwal
Member (Judicial)

sent
copy to applicant
file 8721
nos 29-3-2001